

Bhajan Lal and his close relatives. In the light of the report of Shri Justice Jaswant Singh, no further action was called for in the matter.

[*Translation*]

Reclamation of Barren/Wasteland

1080. SHRI MITRASEN YADAV: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether efforts are being made to reclaim waste land proposed to be given to landless SCs/STs and other weaker sections;

(b) if so, the details of efforts made so far in this regard and the outcome thereof;

(c) whether Government are aware that concession being given for development of pyrite/gypsum land in Uttar Pradesh and other States have been withdrawn and its supply has been reduced and also the price of pyrite has been fixed at Rs. 36 per bag as a result of which SC/ST lease holders are not getting any benefit of land reform programmes; and

(d) if so, the corrective action taken in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUFRAY): (a) and (b). Allotment of land is the responsibility of concerned State Governments. The Wastelands Development Programme of the Ministry of Environment and Forests does not involve allotment of land.

(c) and (d). The Ministry of Agriculture is implementing a Centrally Sponsored Scheme for Reclamation of Alkali Soils in the States of Haryana, Punjab and Uttar Pradesh. Under this scheme, the subsidy for pyrite and gypsum is being continued for the small

and marginal farmers.

The Ministry of Agriculture is also implementing a Centrally Sponsored Scheme of Integrated Programme for Rice Development in Uttar Pradesh and other States. The subsidy for amendments under the Scheme, has been discontinued from this year, and only the components most crucial to rice production have been retained.

In Uttar Pradesh, the cost of pyrite has been raised to Rs. 36 per bag due to increase in basic cost and freight charges.

Assistance to Rajasthan for Education Development

1081. SHRIGULAB CHAND KATARIA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to allocate more funds to Rajasthan for the development of education; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). The approved outlay for Education Sector for Annual Plan 90-91 for the State of Rajasthan is Rs. 8477 lakhs. The 8th Plan proposals are under formulation.

[*English*]

Implementation of National Transport Policy

1082. DR. ASIM BALA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to implement the recommendations of National Transport Policy Committee which was set